

केंद्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029
Phone: 011-26189709; Fax-20904365

To,

Date: 18.6.2026

Shri Mohit Mansharamani
Advocate for Petitioner, NTPC
B-50, Defence Colony,
New Delhi- 110024

Subject: Request for extension of time in Petition No. 995/GT/2025 -reg.

Ref: Your request letter dated: 5.6.2026.

Sir,

With reference to your letter dated 5.6.2026 on the above, I am directed to inform you that your request for extension of time to file additional information has been approved and the time for filing the same, after serving a copy on the Respondents, is extended up to **1.7.2026**.

2. The Respondents are permitted to file their reply, after serving a copy on the Petitioner, on or before **24.7.2026**. The Petitioner may thereafter file its rejoinder, if any, by **4.8.2026**. The above timelines for filing the reply, rejoinder, and any additional information shall be strictly complied with.

3. The Petition will be listed for hearing on **13.8.2026** along with Petition No. 940/GT/2025.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to: All Parties